ask only one question. Sir, this problem has been arising very frequently and this involves the farmers of the country. I just want to know from the hon. Minister as to how he reacts to this suggestion that instead of having this Agricultural Prices Commission, if we could think of having an Agricultural Price Policy Commission.

MR. DEPUTY CHAIRMAN: This is not a discussion. All right, let him reply.

RAO BIRENDRA SINGH: I could not follow the question.

MR DEPUTY CHAIRMAN: He wants a different Commission instead of the Agricultural Prices Commission.

SHRI NARASINGHA PRASAD NANDA: Instead of having the Agricultural Prices Commission, you should have an Agricultural Prices Policy Commission. What is your reaction to that?

RAO BIRENDRA SINGH: Sir, the Agricultural Prices Commission is also a part of the agricultural prices policy of the Government, and it is just an advisory body. The agricultural policy is decided by the Government of India.

MOTION FOR ELECTION TO THE INDIAN NURSING COUNCIL

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir, I beg to move:

"That in pursuance of clause (o) of sub-section (1) of section 3 of the Indian Nursing Council Act, 1947 (48 of 1947), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Indian Nursing Council."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Oil and Natural Gas Commission (Amendment) Bill, 1981

SECRETARY-GENERAL: Sir. I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Oil and Natural Gas Commission (Amendment) Bill, 1981, as passed by Lok Sabha at its silling held on the 4th May, 1981."

Sir, I lay the Bill on the Table.

श्री उपसभापित : श्रव सदन की कार्यवाही ढाई बजे तक के लिए स्थिति की जाती हैं।

The House then adjourned for lunch at thirty minutes past one of the clock.

The House reassembled after lunch at thirty-two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

REFERENCE TO THE REPORTED DEATH OF FOUR PERSONS IN POLICE FIRING IN MANIPUR ON 1ST MAY, 1981.

SHRI MANUBHAI PATEL (Gujarat): Mr. Deputy Chairman, Sir, I had recentry gone to Manipur after hearing much about its insurgency and the disturbed situation. I thought let me pay a visit and gather information regarding the local situation. I was there on the 3rd and 4th May and I came last night only. Sir, I am not raising any extraneous points. But the main thing is that on the 1st May when the whole world was celebrating the May Day celebrations, four innocent persons were killed and killed not by the rebels or the P.L.A., the Peoples Liberation Army, but killed by the police, and these were teachers. They were coming out of an institu-